

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 654/TT/2020

- Subject** : Determination of transmission tariff from COD to 31.3.2024 for Asset-I: Conversion of 2 Nos 400 kV,50MVAR line reactors into switchable line reactors at Abdullapur Sub-station, Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Balia (PG) and Conversion of 50 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Sohawal (PG) and Asset-III: Conversion of 50 MVAR Fixed Line Reactor of 400 kV Kankroli-Zerda Line to Switchable Line Reactor at Kankroli Sub-station under "Conversion of Fixed Line Reactors into Switchable Line Reactors in Northern Region.
- Date of Hearing** : 1.8.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. (RRVPL) and 16 others.
- Parties Present** : Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. The representative of the Petitioner made following submissions:
- a. The instant petition is filed for determination of transmission tariff for the following three assets from COD to 31.3.2024 in 2019-24 tariff period under Project – “Conversion of Fixed Line Reactors into Switchable Line Reactors in Northern Region”.

Sl. No.	Assets	Scheduled COD	COD	Delay
1	Asset-I: Conversion of 02 No's 400 kV,50 MVAR line reactors into switchable line reactors at Abdullapur Substation	12.8.2020	15.2.2020	NIL
2	Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 &	12.8.2020	18.3.2020	NIL



Sl. No.	Assets	Scheduled COD	COD	Delay
	2 to Switchable Line Reactor at Balia (PG) and Conversion of 50 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Sohawal (PG)			
3	Asset-III: Conversion of 50 MVAR Fixed Line Reactor of 400 kV Kankroli-Zerda Line to Switchable Line Reactor at Kankroli Sub-station	12.8.2020	15.8.2020	3 days

- b. The Investment Approval (IA) and expenditure sanction for implementation of assets under the transmission project “Conversion of Fixed Line Reactors into Switchable Line Reactors in Northern Region” was accorded by the Board of Directors of the Petitioner’s Company vide Memorandum dated 13.11.2018. at an estimated cost of ₹13.00 crore including an IDC of ₹0.64 crore based on June 2018 price level. The scope of the scheme was discussed and agreed in 39th meeting of the Standing Committee on Power System Planning of Northern Region held on 29.5.2017 and 30.5.2017. The scheme was also agreed in 40th NRPC held on 28.10.2017 and 41st NRPC held on 28.2.2018.
- c. The estimated completion cost of the instant assets is within the FR apportioned approved cost. Hence, there is no cost over-run.
- d. Information has been filed vide affidavit dated 7.10.2021 wherein the details of actual COD for Asset-3 are submitted.
- e. Received the reply from UPPCL vide affidavit dated 7.10.2021. The Petitioner has filed rejoinder vide affidavit dated 28.10.2021. No reply has been received from any other Respondent.
- f. Filed TV reply vide affidavit dated 8.11.2021 in which the Petitioner has provided liability flow statements, details of ACE and use of assets.
- g. Requested to approve the tariff for 2019-24 tariff period as claimed for the assets.
3. After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

